

# BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

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## FORTY-FOURTH REPORT

(Presented on 5.12.2007)

The Business Advisory Committee held a sitting on Monday, the 3<sup>rd</sup> December, 2007.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

- |     |   |  |
|-----|---|--|
| (1) | The Sixth Schedule to the Constitution (Amendment) Bill, 2007.<br>( <u>Consideration and passing</u> )                                  | } 2 hours<br>May be discussed together |
| (2) | The Constitution (One Hundred and Seventh Amendment) Bill, 2007.<br>( <u>Consideration and passing</u> )                                |  |
| (3) | The Indira Gandhi National Tribal University Bill, 2007, after it is passed by Rajya Sabha.<br>( <u>Consideration and passing</u> )     | } 2 hours                              |
| (4) | The Maintenance and Welfare of Parents and Senior Citizens Bill, 2007.<br>( <u>Consideration and passing</u> )                          | } 2 hours                              |
| (5) | The Jawaharlal Institute of Postgraduate Medical Education and Research, Puducherry Bill, 2007.<br>( <u>Consideration and passing</u> ) | } 2 hours                              |

**NEW DELHI;**  
**3<sup>rd</sup> December, 2007**  
**Agrahayana 12, 1929 (Saka)**

**SOMNATH CHATTERJEE**  
**Chairman,**  
**Business Advisory Committee.**